

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
BRANDSCALE INNOVATIONS PRIVATE LIMITED****CONSUMER ELECTRONICS PRODUCTS (EARPHONES, HEADPHONES,
SPEAKERS, POWERBANKS ETC) SUPPLIER BASED OUT OF NCR AND
NAGPUR**(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy
Board of India (Insolvency Resolution Process for Corporate Persons)
Regulations, 2016)**RELEVANT PARTICULARS**

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Brandscale Innovations Private Limited PAN: AAKCB2257R CIN: U51909MH2021PTC369514
2.	Address of the registered office	Registered office: Plot No 10, Buty Layout Vijay Nagar, Nagpur, Maharashtra, India, 440 013 Other Office: Plot no 28, Block A Sector 63 Gautam Budh Nagar, Noida, Uttar Pradesh, India, 201301
3.	URL of website	Not working
4.	Details of place where majority of fixed assets are located	Details can be sought from the RP by sending an email on cirp.biopl@gmail.com and divyeshdesai@singhico.com
5.	Installed capacity of main products / services	Not Applicable
6.	Quantity and value of main products / services sold in last financial year	Quantity not available. Value INR 676.58 lacs
7.	Number of employees / workmen	On the date of CIRP Commencement – Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be sought from the RP by sending an email on cirp.biopl@gmail.com and divyeshdesai@singhico.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under section 25(2)(h) of the Code can be sought from the RP by sending an email on cirp.biopl@gmail.com and divyeshdesai@singhico.com
10.	Last date for receipt of expression of interest	August 08, 2025
11.	Date of issue of provisional list of prospective resolution applicants	August 14, 2025
12.	Last date for submission of objections to provisional list	August 19, 2025
13.	Date of issue of final list of prospective resolution applicants	August 24, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	August 29, 2025
15.	Last date for submission of resolution plans	September 28, 2025
16.	Process email id to submit Expression of Interest	cirp.biopl@gmail.com

Note : CoC has approved invitation of expression of interest for submission of resolution plans for the Corporate Debtor as a whole, or for sale of one or more of assets of the corporate debtor, or for both.

Date : July 10, 2025

Place : Mumbai

Signature of the Resolution Professional

For **Brandscale Innovations Private Limited****Divyesh Desai****Resolution Professional**

Reg. No.: IBBI/PA-001/IP-P00169/2017-2018/10338

Address: B2 - 402, Marathon Innova, 4th Floor, Off Ganpatrao Kadam Marg,

Lower Panel, Mumbai City, Maharashtra - 400 013

